

आयकर अपीलीय अधिकरण, अहमदाबाद न्यायपीठ 'C' अहमदाबाद ।

**IN THE INCOME TAX APPELLATE TRIBUNAL
"C" BENCH, AHMEDABAD**

**BEFORE SHRI PRADIP KUMAR KEDIA, ACCOUNTANT MEMBER
& SHRI MAHAVIR PRASAD, JUDICIAL MEMBER**

आयकर अपील सं./I.T.A. No. 913/Ahd/2017

(निर्धारण वर्ष / Assessment Year : 2011-12)

Shri Suresh Dahyabhai Patel 25, Shaikh Tenaments, Nr. Someshwar Part – II, Ahmedabad - 380054	बनाम/ Vs.	Deputy Commissioner of Income Tax Circle – 6, Ahmedabad
स्थायी लेखा सं./जीआइआर सं./PAN/GIR No. : ABCPP1779Q		
(अपीलार्थी /Appellant)	..	(प्रत्यर्थी / Respondent)

अपीलार्थी ओर से /Appellant by :	Shri Sunil H. Talati, A.R.
प्रत्यर्थी की ओर से/Respondent by :	Shri B. L. Meena, Sr.D.R.

सुनवाई की तारीख / Date of Hearing	08/02/2019
घोषणा की तारीख /Date of Pronouncement	11/02/2019

आदेश/ORDER

PER PRADIP KUMAR KEDIA - AM:

The captioned appeal has been filed at the instance of the Assessee against the order of the CIT(A)-3, Ahmedabad ('CIT(A)' in short), dated 26.03.2015 arising in the assessment order dated 31.01.2014 passed by the Assessing Officer (AO) under s. 143(3) of the Income Tax Act, 1961 (the Act) concerning AY 2011-12.

2. At the time of hearing, learned counsel for the assessee informed orally that the assessee seeks permission to withdraw the captioned

appeal, for which Ld. Departmental Representative for the Revenue has not objected. Accordingly, we are granting the prayer for withdrawal of appeal by the assessee. Thus, we dismiss the appeal of the assessee as having been 'withdrawn'.

3. In the result, the appeal of the assessee is dismissed as withdrawn.

This Order pronounced in Open Court on 11/02/2019

Sd/-
(MAHAVIR PRASAD)
JUDICIAL MEMBER

Ahmedabad: Dated 11/02/2019

Sd/-
(PRADIP KUMAR KEDIA)
ACCOUNTANT MEMBER

True Copy

S. K. SINHA

आदेश की प्रतिलिपि अग्रहित / Copy of Order Forwarded to:-

1. राजस्व / Revenue
2. आवेदक / Assessee
3. संबंधित आयकर आयुक्त / Concerned CIT
4. आयकर आयुक्त- अपील / CIT (A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, अहमदाबाद /
DR, ITAT, Ahmedabad
6. गार्ड फाइल / Guard file.

By order/आदेश से,

उप/सहायक पंजीकार
आयकर अपीलीय अधिकरण, अहमदाबाद ।